

Trains from Kharagpur

2781. SHRI SUKHENDU KHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to run some of the long distance trains from Kharagpur;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) There is no such proposal at present.

(b) Does not arise.

(c) Due to operational and resource constraints.

[Translation]

Asea Brown Bowery Locomotive

2782. SHRI SURENDRA PAL PATHAK : Will the Minister of RAILWAYS be pleased to state :

(a) the number of locomotives India received from Asea Brown Bowery by taking loan from Asian Development Bank ;

(b) the special features of such locomotives;

(c) whether the tracks in India will be replaced to run these locomotives on their full capacity/speed;

(d) if so, the details thereof; and

(e) the name of routes/trains these locomotive will run/will be attached?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No locomotive has been received in India upto this juncture from Asea Brown Bowery.

(b) These locomotives are equipped with GTO thyristor based 3-phase drive with a synchronous motors, microprocessor based control systems and regenerative braking system.

(c) and (d). Tracks do not require replacement to run these locomotives.

(e) This will be decided at the time the locomotives become available.

[English]

Pending Projects of Maharashtra

2783. SHRI RAM NAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government is aware that stringent enforcement of the forest conservation regulations has held up several proposals for irrigation road and other development Projects in Maharashtra;

(b) if so, the details thereof;

(c) whether zudupi jungle is obstructing the clearance of above projects;

(d) if so, the details thereof; and

(e) the steps proposed to clear these projects within a time bound programme?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) to (d). As on 31st July, 1995, 11 development projects are pending with the Central Government for forestry clearance under Forests (Conservation) Act, 1980. Out of the 11 projects, only two projects are located in the Vidarbha Region of Maharashtra where Zudpi jungle land is involved. A statement showing the present status of the proposals pending with the Central Government under Forest (Conservation) Act, 1980 from the State Government of Maharashtra is enclosed.

(e) As and when the complete details are received from the State Government under Forest (Conservation) Act 1980, the proposals are processed expeditiously for decision.